

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †1819**

TO BE ANSWERED ON THE 06TH MARCH, 2018/ PHALGUNA 15, 1939 (SAKA)

TERRORIST AND NAXAL ATTACKS

**†1819. SHRI SANJAY KAKA PATIL:
 SHRI RAMA KISHORE SINGH:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of terrorist and naxalite attacks have decreased in the country during the last three years and the current year and the terrorist and naxalite attacks on paramilitary forces have occurred due to the negligence of security forces;

(b) if so, the details thereof along with the details of the steps taken by the Government in this regard, State/ UT-wise;

(c) the effective steps taken by the Government to check such incidents and reward the officers combating the terrorists and naxalites till date;

(d) whether some new projects to eliminate maoism and naxalism from their respective areas is being formulated in the country; and

(e) if so, the details thereof along with the measures taken to provide modern weapons, helicopters and other technical gadgets to the police involved in combating operation in the naxal affected areas?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): Incidents of terrorist and Left Wing Extremism (LWE) violence have decreased in the country during the last three years. Data is at Annexure-I. Most incidents of attack on Security Forces occur due to the routine and predictable nature of their work which makes them vulnerable.

Such incidents that result in losses to Security Forces are enquired into and corrective measures instituted. The officers combating terrorism and LWE are considered for gallantry awards based on recommendations of concerned States/Heads of Organisations. Details of Gallantry Medals awarded to Police Officers over last 03 years is at Annexure-II. The Government also provides additional allowances/incentives to CAPF personnel deployed in such operations which include Risk Allowance, retention of Government accommodation at the last place of posting and HRA as admissible at the last place of posting.

(d) & (e): The Government has a multi-pronged strategy to deal with Left Wing Extremism. This strategy is centered around security related measures, developmental interventions and ensuring rights & entitlements of local communities etc. Security related measures include assistance to LWE affected States by providing CAPF Bns, helicopters, UAVs, training assistance, construction of fortified police stations, funds for modernization of State Police Forces, arms & equipment, sharing of intelligence etc. On the development side, apart from flagship schemes of the Central Government in infrastructure, education, health, skill development, agriculture etc. several initiatives have been taken specifically for development of LWE affected areas. These include focused

schemes for development of roads, installation of mobile towers, skill development, improving network of banks and post offices, health and education facilities, particularly in the 35 worst affected districts.

Recently the Government has approved the Special Central Assistance Scheme which envisages an outlay of Rs 1000 Cr per annum for three years for the 35 worst affected LWE districts to cover gaps in critical infrastructure and services. In addition, the Special Infrastructure Scheme has also been revived for providing support to the States for strengthening the Special Forces and SIBs and also for construction of additional fortified police stations. The Security Related Expenditure Scheme has also been extended with increased allocation and new features up to 2020.

**NO. OF VIOLENT INCIDENTS IN THE COUNTRY DURING LAST THREE
YEARS AND CURRENT YEAR**

Year	J&K	NE	LWE	Hinterland	Total
2015	208	574	1089	1	1872
2016	322	484	1048	1	1855
2017	342	308	908	-	1558
2018	49 (up to 24.02.2018)	50 (up to 15.02.2018)	122 (up to 15.02.2018)	-	221

**STATE WISE/FORCE WISE LIST OF GALLANTRY MEDALS AWARDED TO POLICE
PERSONNEL OVER LAST 3 YEARS**

Sl. No.	Name of States/Organisation	Police Medal for Gallantry (PMG)			President's Police Medal for Gallantry		
		2018	2017	2016	2018	2017	2016
1	Andhra Pradesh	-	64	-	-	-	-
2	Assam	-	04	08	-	-	-
3	Bihar	-	-	22	-	-	-
4	Chhattisgarh	10	11	13	-	01	-
5	Delhi	03	04	04	-	-	-
6	Jammu & Kashmir	38	57	48	-	-	-
7	Jharkhand	01	13	11	-	-	-
8	Haryana	-	01	01	-	-	-
9	Maharashtra	07	12	15	-	-	-
10	Manipur	-	04	-	-	-	-
11	Meghalaya	03	07	08	-	-	-
12	Odisha	03	17	33	-	-	-
13	Punjab	-	-	01	-	-	-
14	Telangana	06	-	26	-	-	02
15	Uttar Pradesh	-	07	10	-	-	-
16	BSF	01	19	17	-	-	-
17	CRPF	35	69	65	-	-	01
18	ITBP	-	-	09	-	-	03
19	SSB	-	01	-	-	-	-
20	MHA (IB)	-	-	-	-	-	01
	Total	107	290	291	-	01	07
